(i) G.S.R. 26 published in Gazette of India dated the 7th January, 1967, making certain amendment to Scheduse ill to the indan Admin.s rative Servi.e (Pay) Rules, 1954.

Papers Laid

- (ii) G.S.R. 347 published in Gazette of India dated the 18th Ma.ch, 1967, making certain amenament Schedule III to the Indian Purca Service (Pay) Rules, 1954.
- (iii) G.S.R. 348 published in Gazzite or india dated the 18th March, 1907, making ce.tain ame.a.me.at to Schedule III to the Indian Servi-Admi vistrative (Pay) Rules, 1954.

Placed in the Libra. y. See lic LT-301/67.]

(2) A copy of the Order published in Gizet e of India dated the 5th Ap il, 1967, issued by the President under sa tion 51 of of Union the Government Territories Act, 1963, rescinaing the Order dated the ara December, 1966, in relation to the Union Territo y of Goa. Diman and Du. [Pirred in Library. See No. LT 302/67.]

## RESULTS OF BYE-ELECTIONS

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): 1 beg to lay on the Table a copy of Results of Bye-elections held between January, 1965 and Ju'y 1766. [Placed in Library. See No. LT-303/17.]

MOTIFICATIONS UNDER COFFEE ACT, CARDAMOM ACT AND ESSENTIAL COMMODITIES ACT.

Shri Shafi Qureshi: I beg to 'ay on the Table-

- (1) A copy each of the following Notifications under sub-section (3) of \* ction 48 of the Coffee Act, 1942:-
  - (i) The Coffee (Third Amendment) Rules, 1966, published

- in Notification No. G.S.R. 1907 in Gazette of India dated the 17th Decumber, 1966.
- (ii) The Coffee (Amendment) Rules, 1967, published in Notification No. G.S.R. 112 in Gazette of Inqia Jated. the 28th January, 1967.

[Placed in the L.brary. See No. Lt-304/67.]

- (2) A copy each of the following Notifications under sub-section (3) of section 33 of the Cardamom Act, 1965:-
  - (i) The Candamom (Second: Amendment) Rules, 1966, published in Notification No. G.S.R 1821 in Gazette of India dated the 3rd Decimber, 1966
  - (ii) The Cardamom (Third Amendment) Rules 1965, published in Notification No. G.S.R. 1822 in Gazette of India dated the 3rd December. 1966.

[Placed in the Library. See No. LT-305/67.1

- (3) A copy each of the following Notifications un 'er sub-section (6) of section 3 of the Ess ntial Commodities Act, 1955:-
  - (i) The Cotton Control (Second Amendment) Order, 1966, pub ished in Notification No. S.O. 3607 in G zet'e of India daind the 23th November, 1966.
  - (ii) The Cotton and Staple Fibre Textile Mills (Regulation and Working) Order 1996. pub'ished in Notifica'ion No. S.O. 3956 in Gazetta of India dated the 24th December. 1966.

[Placed in the Library. See No. LT-306;67 ]